105 Written Answers

FOOD SITUATION IN BIHAR

24. SHRI T. V. ANANDAN; Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether his attention has been drawn to a news-letter published in the columns of HITAVADA dated the 23rd June, 1965 alleging that food situation in Bihar was worst and hungry villagers were crowding the offices of the Government endangering the law and order situation there; end

(b) if so, the reasons for such a state of affairs?

THE DEPUTY MINISTER *m* THE MINISTRY OF FOOD AND AGRICULTURE (SHRI D. R. CEWAN): (a) and (b) The said newsletter has come to Government's notice. The Government of Bihar have reported that there have been no instances of hungry villagers crowding the offices of the Government endangering law and order. In June and July, some demonstrations were organised before district, sub-divisional and block headquarters to agitate against rise in prices of foodgrains and other essential commodities. Foodgrains are being distributed through fair price shops to help people to get a part of their foodgrains requirements at fixed prices.

मध्य प्रदेश को विमान सेवा मानचित्र पर लाना

25. श्री थिरिराज किझोर कपूरः क्या नागरिक विमान चालन मंत्री यह बताने की क्रुपा करेंगे कि:

(क) क्या मध्य प्रदेश में पुनः विमान सेवा शुरू करने के लिए कोई कार्यवाही की जा रही है; ग्रोर

423RS-5.

(ख) यदि हां, तो ऐसा कब तक हो जायेगा ग्रीर किन-किन नगरों को भारत के ग्रन्य प्रमुख नगरों से विमान सेवा ढारा जोडा जायेगा ?

to Questions

t [MADHYA PRADESH ON AIR MAP

25. SHRI G. K. KAPOOR: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether any steps are being taken to bring Madhya Pradesh again on the map of Air Service; and

(b) if so, by when and which of the cities will be air-linked with other main cities of India?]

परिवहन मंत्री (श्री राजबहादुर): मामला विचाराधीन है।

UTHE MINISTER OF TRANSPORT (SHRI RAJ BAHADUR); (a) and (b) The matter is under consideration.]

JOWAR PROCUREMENT IN MAHARASHTRA

26. SHRI A. D. MANI; Will the Minister of FOOD AND AGRICULTURE be pleased to state;

(a) whether h_e stated in Bombay on June 30 that the Government of Maharashtra had committed mistakes in regard to its Monopoly Jowar Procurement Programme; and

(b) if so, what were the deficiencies in the policy of the Government of Maharashtra?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI D. R. CHAVAN): (a) and (b) The Minister of Food and Agriculture, in commenting on the monopoly purchase scheme of jowar introduced by the Government of Maharashtra, pointed out that better results would have been achieved if the scheme had been launched after providing for an adequate reserve of

f[] English translation.